MOTION RE JOINT COMMITTEE ON THE PATENTS BILL, 1965

Announcement re.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI BIBUDHENDRA M1SRA): Sir, 1 beg to move the following motion:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint a member to the Joint Committee of the Houses on the Patents Bill, 1965, in the vacancy caused by the retirement of Shri Dalpat Singh from the membership of the Raiva Sabha on the 2nd April 1966 and resolves that Shri Dalpat Singh, member of the Rajya Sabha, be appointed to the said Joint Committee."

The question was put ami the motion WO* adopted.

ALLOTMENT OF TIME FOR CONSI-**DERATION OF THE KERALA APPRO-**PRIATION (NO. 2) Bill, 1966

MR. CHAIRMAN: 1 have to inform Members that under rule 186 (2) of the Rules of Procedure and Conduct of Business in the Rajya Sabha, 1 have allotted one tour for the completion of all stages involved in the consideration and return of the Kerala Appropriation (No. 2) Bill, 1966, by the Raiva Sabha, including the consideration and passing of amendments, if any, to the Bill.

ANNOUNCEMENT RE GOVERNMENT BUSINESS

THE LEADER OF THE HOUSE (SHRI M. C. CHAGLA): With your permission Sir. I rise to announce that Government Business in this House during the week commencing Monday, the 16th of May, 1966 will consist of :-

- (1) Consideration of any item of Government Business carried over from today's Order Paper;
- (2) Consideration and return of the Produce Cess Bill, 1966, as passed by the Lok Sabha;
- (3) Consideration and passing of the following Bills, as passed by the Lok Sabha:
 - (i) The Orissa Legislative Assembly (Extension of Duration) Bill 1966.

(ii) The Asian Development Bank Bill,

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- (iii) The Delhi Administration Bill. 1966.
- (iv) The Constitution (Nineteenth Amendment) Bill, 1966.

SHRI ATAL BIHARI VAJPAYEE (Uttar Pradesh): Sir, we, on this side, feel that some time should be set apart for a discussion on the Orissa food situation. The other House has already discussed it. We have given notice of a motion and you have been kind enough to admit it as a "No-Day-Yet-Named" Motion. I think the House would be in a position to find some time on Tuesday to discuss the reported starvation deaths in Orissa.

/ SHRI LOKANATH M1SRA (Orissa): We have been pressing for it.

SHRI M. C. CHAGLA: I fully realise the anxiety of the House to discuss it, but I do not know if we can find time, with all this legislative business. We are only sitting till Tuesday and these are all important Bills which have got to be passed.

SHRI DAHYABHAI V. PATEL (Gujarat): We go on till Wednesday. We have been warned that we would be required to stay on till Wednesday, if I may correct the hon. Minister.

MR. CHAIRMAN: If you want a short discussion, 1 do not think it would be possible. We have had already a discussion on this.

SHRI LOKANATH M1SRA: The point is that there would be a change in the situation after the Prime Minister makes her visit to the particular areas. There has yet been no direct contact by the Centre with the drought and famine affected areas. It is the first time that the Prime Minister is paying a visit to have a first-hand knowledge of the situation. After her visit it would be very relevant to have a discussion, because she would be carrying with her im-ions about these drought affected areas and it is very reasonable that some time be allowed.

SHRI BANKA BEHARY DAS (Orissa): Sir, . . .

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MR. CHAIRMAN: You need not press the point. I understand the anxiety of the House to discuss it and if we can find some time we shall certainly do it. We shall discuss the matter again and try to see whether we can accommodate it.

REFERENCE TO THE PRESENT RULER OF BASTAR

SHRI LOKANATH MISRA (Orissa) : Sir, with your kind permission, I would like to raise a matter of great concern. It appears from the papers, and subsequently corroborated by information from many friends, that there is an attempt by the Government of India to depose the present Ruler, Shri Vijayehandra Bhanj Dso, who was made the Ruler by this very Government three years ago, when his elder brother was deposed. Now that it does not suit their Party purposes, I am told that there is an endeavour to change him. Since the Minister of State of Home Affairs is here, I would like to know from him whether they are really going to do it, or it is only a rumour.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): It is only a rumour. There is no attempt to depose the Ruler on any Party considerations. This is only a rumour. There is no proposal before the Government of India to depose the present Ruler of Bastar.

SHRI ATAL BIHARI VAJPAYEE (Uttar Pradesh): Is it not a fact that pressure is being put on the present Ruler not to give evidence before the Enquiry Commission?

SHRI JAISUKHLAL HATHI: I have no information. He has never told us that he is being pressurised. We do not know.

SHRI ATAL BIHARI VAJPAYEE: How does the Central Government know what is happening in Bastar? Only in today's papers Acharya Kripalani's statement has appeared saying that Mrs. Subhadra Devi is being bribed not to give evidence before the Commission. She has been offered a Congress ticket. There is a reign of terror in Bastar. I should like to know what steps the Government

have taken to see that pressures are not put in Bastar. The steps taken by the Central Government do not go with what the Madhya Pradesh Government says.

SHRI JAISUKHLAL HATHI: So far as the Centra] Government is concerned, there is no pressure on anybody not to give evidence and there is no attempt on the part of the Government to depose the present Ruler. Nothing of the sort.

REFERENCE TO THE FORMATION OF A NEW PEACE MISSION IN NAGA-LAND

श्री अटल बिहारी वाजपेयी (उत्तर प्रदेश): सभापति जी, मैं एक मामला उठाना चाहता हं। आज के अखबार में यह खबर छपी है कि बैंप्टिस्ट चर्च कौंसिल एक नया नागा पीस मिशन बना रहा है। उसके सदस्यों के नाम भी छपे हैं। यह सूचना भारत सरकार को मिल गई है और भारत सरकार अपना रवैया तय करने जा रही है।

सभापति जी, आपको याद होगा कि थोड़े दिन हए जब नागा समस्या के बारे में इस सदन में बहस हुई थी, तो दोनों तरफ से यह बात कही गई थी कि अब पीस मिशन की आवश्यकता नहीं है क्योंकि सरकार और बागी नागाओं के बीच में सीधी बातचीत हो रही है। पीस मिशन का काम दोनों को साथ लाना था, वह पीस मिशन ने कर दिया है और उसके बाद मिशन भंग हो गया है। श्री जयप्रकाश नारायण ने त्यागपत्र दे दिया है, माइकल स्काट भारत छोड़कर चले गये हैं और आसाम के मुख्य मंत्री ने भी पीस मिशन से अपना संबंध तोड़ लिया है। अब एक नया पीस मिशन बनाया जा रहा है और इसलिए में जानना चाहता हं कि भारत सरकार की प्रतिक्रिया क्या है। अखवारों में कहा गया है कि भारत सरकार आसाम सरकार से पूछ रही है कि पीस मिशन को काम करने दिया जाय या न करने दिया जाय। मैं समझता हं कि यह आसाम सरकार से पृछने की बात नहीं है। भारत सरकार को निर्णय